



DELHI STATE LEGAL SERVICES AUTHORITY

(constituted under the 'Legal Services Authorities Act, 1987', an Act of Parliament)

Under the Administrative Control of High Court of Delhi

Central Office, 3rd Floor, Rouse Avenue District Court Complex,

Pt. DeenDayalUpadhyaya Marg, New Delhi-110002

Email : lokadalatwing_dslsa@nic.in, website : www.dslsa.org.



Ref. No.: 08/DLSLA/ADRW/NLA/2023/7105

Dated: 14.07.2023

NOTICE

In view of the extra ordinary flood situation in Delhi, in continuation of previous Notice Ref no.08/DLSLA/ADR Wing/SLA/2023 dated 05.07.2023, the Special Lok Adalat which was scheduled to be held on 16.07.2023 at all District Courts Complexes, Permanent Lok Adalats, Debt Recovery Tribunals (DRTs), Delhi State Consumer Disputes Redressal Commission and District Consumer Disputes Redressal Commissions, has been postponed for **30.07.2023**. It is also informed that the traffic challans so downloaded for 16.07.2023 shall be valid challans to be taken up for disposal on **30.07.2023**, and no fresh exercise of download of the same would be undertaken.

(Mukesh Kumar Gupta)
Member Secretary

No. /SLA/ADR Wing/DLSLA/7105-7113

Dated 14 .07.2023

Copy to:-

1. Ld. Principal District & Sessions Judges/Chairpersons, New Delhi/Delhi.
2. Ld. Secretaries, District Legal Services Authorities (DLSAs), Delhi/New Delhi
3. Registrar, Delhi State Consumer Disputes Redressal Commission, Delhi
4. Presidents, District Consumer Disputes Redressal Commissions, Delhi
5. Chairpersons, Permanent Lok Adalats, Delhi
6. All Delhi Bar Associations
7. IT Cell, DLSLA for uploading it on Website/Facebook/other social media of DLSLA
8. All other concerned stakeholders
9. Office files